

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 29.10.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Alloys and Metals Pvt Ltd
NAME OF THE RESPONDENTS(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

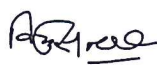
Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

**ORDER**

1. Mr. Abhay Kumar Jain, counsel for the Petitioner appeared through video conference.
2. No representation on behalf of the Respondent.
3. Counsel for the Petitioner stated that Respondents have not approached them for settling the matter.
4. Counsel for the Petitioner is directed to inform next date of hearing to the other side for their appearance and for making submissions and file proof of service in the Registry through email. Put up the matter on 20.11.2020.



**MEMBER TECHNICAL**

AS



**MEMBER JUDICIAL**